

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2107  
ANSWERED ON:27.08.2007  
ENCROACHMENT OF DEFENCE LANDS  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether 700 acres of Defence lands in Hyderabad and Secunderabad cities of Andhra Pradesh have been encroached upon;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to reclaim the lands and against the people involved in this activity?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Defence land measuring around 104 acres in various pockets of Hyderabad and Secunderabad is under encroachment out of which around 21 acres of defence land is located in Secunderabad and around 83 acres in Golconda, Hyderabad.
- (c) Action has been taken against the encroachers under the provisions of the Cantonments Act and the Public Premises (Eviction of Unauthorized Occupants) Act, 1971 for removal of encroachments.